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Crl.A.No. 180 OF 2000  
PART HEARD@@  
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Item No. 101

Court No. 9

Section IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 180 of 2000@@  
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Shrikant Anandrao Bhosale Appellant (s)

Versus

State of Maharashtra Respondent (s)

( With Office Report )

Dated: 12/09/2002: This matter was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s) Dr. Shyamla Pappu, Sr.adv.(AC)  
Mr. Shakeel Ahmed, Adv. (AC)  
Mr. R. Krishnamoorthi, Adv.

For Respondent (s) Mr. Arun Pednekar, Adv.  
Mr. Naresh Kumar, Adv.  
Mr. VN. Raghupathy, Adv.

UPON hearing counsel the Court made the following  
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Mr. Arun Pednekar, the learned counsel appearing for the respondent - State of Maharashtra commenced arguments at 11-00 a.m. and concluded his arguments at 12-00 p.m. Thereafter Mrs. Shyamla Pappu, the learned senior counsel made her submissions upto 12-30 p.m. Hearing concluded. Judgment reserved.

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Sukhwinder (S.Thapar) (V.P. Tyagi)@@  
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PS to Registrar Court Master@@  
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